RAJYA SABHA

mittee (SAC) constituted in Ministry of Agriculture. Further action regarding inclusion of cotton crop under the scheme would be taken on receipt of the report of the S/AC.

Conversion of Flats from Hire Purchase to Cash Down

527. DR. G. VIJAYA MOHAN RED-DY: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

(a) the number of allottees of LIG flats under the New Pattern Registration Scheme-1979 of DDA for which draw was held on 18-1-1990;

(b) whether it is a fact that some allotters in Rohini have applied for conversion of their allotment from Hire Purchase to cash down basis;

(c) if so, what is the number thereof;

(d) since when their cases are pending for conversion alongwith the reasons therefor;

(e) what steps are being taken to dispose of these cases expeditiously and also to intimate the allottees of the action taken thereon; and

(f) what procedure will be followed and which documents are to be produced submitted by the allottees for getting possession of the flats?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI MURASOLI MARAN): (a) 1,464.

(b) Yes, Sir.

(c) to (e) 18 persons had applied for change of mode of payment from Hire Purchase to Cash Down and all of them have been allowed the desired conversion.

(f) Possession letters are issued after completion of requisite formalities. The documents which are required to be submitted include:—

(i) Challans of payment.

(ii) Three proformas of possession letters duly attested by Notary Gazetted Officer/Magistrate.

(iii) Prescribed Affidavit.

(iv) An Undertaking.

(v) A copy of Ration Card, if available.

(vi) Photo & signatures duly attested.

(vii) Original FDR.

(viii) Registration Card.

Areas Under Cultivation of Various Crops

528. SHRI SHAMIM HASHMI: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the maojr crops and the corresponding area under cultivation in the country during 1988-89;

(b) what are the quantities of main pesticides and fertilisers used against each of these crops, indicating the current price;

(c) what are the chemicals alongwith quantities currently used to control important pests of the major crops; and

(d) whether the Thacker Committee on Pesticides (1984) or NCA had made any recommendations on alternatives to the chemical pesticides and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHR UPENDRA NATH VERMA); (a) The major crops and corresponding area under cultivation in the country ducing 1988-89 is given at Annexure-I.

(b) and (c) (i) The names of the main pesticides used for the crops mentioned at Statement—I, are at Statement—II. As there is no statutory control over the prices of pesticides the same are not available.